

कार्यालय आबकारी, मनोरंजन एवं विलासता कर
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
 एल ब्लॉक, विकास भवन, दिल्ली-110002

तारांकित प्रश्न संख्या :- 118

दिनांक :- 26.03.2018

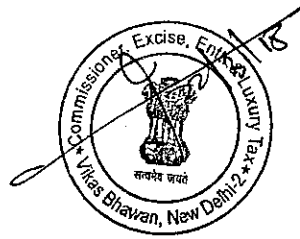
प्रश्नकर्ता का नाम :- श्री अखिलेश पति त्रिपाठी

क्या उपमुख्यमंत्री / मंत्री यह बताने की कृपा करेंगे कि:-

प्रश्न		उत्तर			
(क) शराब की दुकानों के विरुद्ध दिल्ली शिशु अधिकार संरक्षण आयोग से प्राप्त शिकायतों का विवरण क्या है,		शराब की दुकानों के विरुद्ध दिल्ली शिशु अधिकार संरक्षण आयोग से प्राप्त शिकायतों का विवरण निम्न है।			
		क. सं.	शिकायतकर्ता	प्रत्रांक सं. /दिनांक	विषय
		1.	सदस्य, दिल्ली शिशु अधिकार संरक्षण आयोग	No.S/RTE/DCPCR /17-18/130/4921 dated 21.09.2017	नियमों के विरुद्ध स्कूलों के करीब चल रही शराब की दुकानों के संदर्भ
2	सदस्य, दिल्ली शिशु अधिकार संरक्षण आयोग	No.S/RTE/DCPCR /17-18/130/7130 dated 20/12.2017 तथा No.S/RTE/DCPCR /17-18/130/9292 dated 05.03.2018	स्कूलों द्वारा प्राप्त की गई रिपोर्ट अनुसार नियमों के विरुद्ध स्कूलों के करीब चल रही शराब की दुकानों के संदर्भ		
(ख) इन शिकायतों पर की गई जांच का विवरण क्या है,		इन शिकायतों की जांच विभाग द्वारा करवाई गई तथा शिकायत में उल्लिखित शराब की दुकानों को दिल्ली आबकारी अधिनियम, 2009, दिल्ली आबकारी नियम, 2010, एवं समय समय पर जारी किये गये आदेशों/निर्देशों/शर्तों के अधीन सही पाया गया। जांच रिपोर्टों की प्रति संलग्नक "क" पर है।			

अखिलेश

(ग) जिन अधिकारियों ने ये जांच की उनका विवरण क्या है,	जिन अधिकारियों ने ये जांच की उनका विवरण निम्न हैं।	
	नाम	पद
	श्री विजय राज	निरिक्षक
	श्री जितेन्द्र कुमार	निरिक्षक
	श्री राजेश विज	निरिक्षक
	श्री अशोक मोरली	निरिक्षक
	श्री परवीन भारद्वाज	निरिक्षक
	श्री नरेन्द्र टोकस	निरिक्षक
	श्री लक्ष्मी नारायण	निरिक्षक
	श्री रमेश कुमार	निरिक्षक
(घ) क्या कोई दुकानें आबकारी नियमों एवं नॉम्स के प्रावधानों का उल्लंघन करते हुए पाई गई,	जी नहीं,	
(च) यदि हां, तो उस उल्लंघन के लिए जारी किए गए नोटिसों और उन पर की गई कार्रवाई का विवरण क्या है, और	उपरोक्त के संदर्भ में लागू नहीं होता।	
(छ) ये जांचें किन अधिकारियों द्वारा की गई?	उत्तर "ग" में वर्णित हैं।	



राजकीय
'अ'

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, regarding inspection of liquor vends exist near the following schools. :-

1. Rajkiya Sarvodaya Kanya Vidyalaya Kondli(Jeeja Bai), Near Kalyanpuri, Police Station.
2. Govt. Sarvodaya Kanya Vidyalaya, Gokalpur Village, Delhi.
3. Govt. Sarvodaya Kanya Vidyalaya, East Gokalpur Village, Delhi

In this regard it is submitted that the measurement / inspection report in respect of the liquor shops exists near the said three school has already been submitted in IMFL branch by the concerned inspecting team during the month of October, 2017. The photocopy of said inspection reports are hereby enclosed for further necessary action.

Further it is submitted that the said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.

Jitender Singh
06/03/18
(JITENDER SINGH)
EXCISE INSPECTOR

Vijay Raj
(VIJAY RAJ)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Deputy Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/1167 dated 25.09.2017, the undersigned team visited at Govt. Sarvodaya Kanya Vidyalaya, Kalyan Puri, Delhi (School ID 1002022) on 03.10.2017 at about 11.15 AM and met Ms. Geeta Arora, Vice Principal, Teachers, SMC Member and students of the school and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

The statements obtained from the Vice Principal/Head of School, Members of the SMC Committee, Teachers and students of the school and is enclosed with the report. As per their statements, there is one liquor shop namely M/s DSIIDC Ltd., DSIDC Complex, Kalyan Puri, Delhi is situated nearby their school.

S.No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Geeta Arora	Vice Principal,	Yes (Statement enclosed)
2.	Ms. Geeta Singh	Teacher	Yes (Statement enclosed)
3.	Sh. Sanjay Gupta	SMC Member	Yes (Statement enclosed)
4.	Ms. Vimla Kumari	Teacher	Yes (Statement enclosed)
4	Ms. Priyanka Chelsi	Student (Class-XII)	Yes (Statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance shown in the order dated 25.9.17	Distance measured by the inspection team
1.	Govt. Girls Senior Secondary School, Kalyan Puri, Delhi (School ID 1002039)	220 meter	Distance measured and found as 226 meters (approx.) from main gate of the school.

Submitted for kind perusal please.


(J.P.SINGH)
ASSTT.COM


(RAMESH CHAND)
EXCISE INSPECTOR


(NEERAJ VATS)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Deputy Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/1167 dated 25.09.2017, the undersigned team visited GSKV, Gokulpur Village, Delhi (School ID 1104021) on 04.10.2017 and met Ms. Usha Kumari, Vice Principal, Teachers, SMC Member and students of the school and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

The statements obtained from the Vice Principal, Estate Manager, Teachers and students of the school and is enclosed with the report. As per their statements, there is one liquor shop namely M/s DSCSC Ltd., Tomar Market, Main Wazirabad Road, Near Kapoor Petrol Pump, Village Gokulpur, Delhi is situated nearby their school.

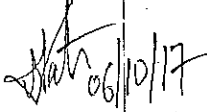
S.No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Usha Kumari	Vice Principa	Yes (Statement enclosed)
2.	Sh.Naresh Chand	Estate Manager	Yes (Statement enclosed)
3.	Sh. Davinder Singh	Asstt. Teacher	Yes (Statement enclosed)
4.	Ms. Shivani	Student Class-XII	Yes (Statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance shown in the order dated 25.9.17	Distance measured by the inspection team
1.	GSKV, Gokulpur Village, Delhi (School ID 1104021)	200 meter	Distance measured and found as 146 meters (approx.) from main gate of the school.

Submitted for kind perusal please.


(RAMESH CHAND)
EXCISE INSPECTOR


(NEERAJ VATS)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Deputy Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/1167 dated 25.09.2017, the undersigned team visited at Govt. Girls Senior Secondary School, East Gokulpur, Loni Road, Delhi-94 (School ID 1104400) on 04.10.2017 and met Ms. Adarsh Malhotra, Vice Principal, Teachers, SMC Member and students of the school and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

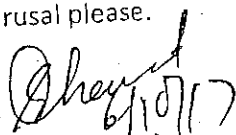
The statements obtained from the Members of the SMC Committee, Teachers and students of the school and is enclosed with the report. As per their statements, there is one liquor shop namely M/s DSIIDC Ltd., Gokulpur, Loni Road, Delhi is situated nearby their school.


S.No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms Nidhi Choudhary	Teacher	Yes (Statement enclosed)
2.	Shri Rakesh Kumar	SMC Member	Yes (Statement enclosed)
3.	Ms Pratibha Bhardwaj	Teacher	Yes (Statement enclosed)
4.	Ms Tanu Singh	Student Class-XI	Yes (Statement enclosed)
5.	Ms Neetu	Student Class-XII	Yes (Statement enclosed)
6.	Ms Dolly	Student Class-XII	Yes (Statement enclosed)
	Ms Shivani	Student Class-XII	Yes (Statement enclosed)
7.	Ms Sonal, Lata & Shiba	Student Class-XII	Yes (Statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance shown in the order dated 25.9.17	Distance measured by the inspection team
1.	Govt. Girls Senior Secondary School, East Gokulpur, Loni Road, Delhi-94 (School ID 1104400)	50 meter	Distance measured and found as 140 meters (approx.) from main gate of the school.

Submitted for kind perusal please.


(RAMESH CHAND)
EXCISE INSPECTOR


(NEERAJ VATS)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Sarvodaya Bal Vidyalaya, Rajgarh Colony, New Delhi on 06.03.2018 and met Sh. Ghanshyam Prajapati, Vice principal and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

The statements obtained from the Vice Principal is enclosed with the report. As per their statements, there is one liquor shops namely M/s. DS IDC is situated in Jheel, New Delhi nearby their school.

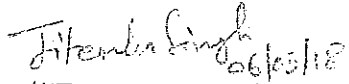
S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Sh. Ghanshyam Prajapati	Vice Principal	No (statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	Sarodaya Bal Vidyalaya, Rajgarh Colony, Delhi-3	(i) Distance measured and found as more than 150 meters from main gate of the school.

Further it is submitted that the above said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.


(JITENDER SINGH)
EXCISE INSPECTOR


(VIJAY RAJ)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Ryan International School , Mayur Vihar Phase-III on 06.03.2018 and met Ms. Jansy Francis and asked about the objections with reference to existence of liquor shop, if any, located nearby said school. In this regard Ms. Jansy Francis stated that they will send their representation in Excise Department directly and not given any statement at the time of visit.

Further the team observed that there is one liquor shops namely M/s. Swar Sangam is situated nearby their school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Jansy Francis Ph.01122612036	Admin Officer	Statement not given at the time of visit.

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	Ryan International School , Mayur Vihar Phase-III, Delhi.	(i)Distance measured and found as more than 150 meters from main gate of the school. (ii) Distance measured and found as 40 meters (approx.) from Exit gate No.2 of the school.

Further it is submitted that the above said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.

Jitender Singh
(JITENDER SINGH)
EXCISE INSPECTOR

Vijay Raj
(VIJAY RAJ)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Amity International School, Road No. 44, M-Block, Saket, New Delhi on 06.03.2018 and met Ms. Divya Bhatia, Principal/HOS and Teachers and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

The statements obtained from the Principal and Teachers and are enclosed with the report. As per their statements, there are two liquor shops namely M/s DSIIDC and DSCSC is situated in J-block market, Saket nearby their school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Daviya Bhatia	Principal	Yes (statement enclosed)
2.	Sh. S.Raman	Sports Coordinator	Yes(statement enclosed)
3.	School Teachers Staff	Teachers	Yes (statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance shown in the order dated 06.03.2018	Distance measured by the inspection team
1.	Amity International School, Road No. 44, M-Block, Saket, New Delhi	100 meter	(i)Distance measured and found as 125 meters (approx.) from main gate of the school. (ii) Distance measured and found as more than 45 meters (approx.) from main exit gate of the school.

Submitted for kind perusal please.


(NARENDER TOKAS)
EXCISE INSPECTOR

Raj Kumar Yadav
(RAJ KUMAR YADAV)
EXCISE INSPECTOR


(PARVEEN KUMAR)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Gyan Sarovar Bal Vidhyalaya, M- Bandh, Ganwari, New Delhi on 06.03.2018 and met Ms. Rajni Sharma, Principal/HOS and Teachers and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

The statements obtained from the Principal and Teachers and are enclosed with the report. As per their statements, there are four liquor shops namely M/s. DSCSC is situated in Som Bazar, South Gamri, Bajan Pura, New Delhi nearby their school.

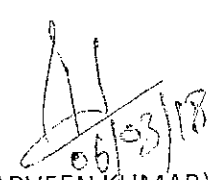
S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Rajni Sharma	Principal	Yes (statement enclosed)
2.	School Teachers Staff	Teachers	Yes (statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance shown in the order dated 06.03.2018	Distance measured by the inspection team
1.	Gyan Sarovar Bal Vidhyalaya, M- Bandh, Ganwari, Delhi.	100 meter	(i)Distance measured and found as more than 100 meters from main gate of the school.

Submitted for kind perusal please.


(NARENDER TOKAS)
EXCISE INSPECTOR


(PARVEEN KUMAR)
EXCISE INSPECTOR

Rajyadav 06.3.18
(RAJ KUMAR YADAV)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Ambience Public School, A-1, Safderjung Enclave, New Delhi on 06.03.2018 and met Ms. Jeanie N Aibara, Principal/HOS and Teachers and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

The statements obtained from the Principal and Teachers and are enclosed with the report. As per their statements, there are four liquor shops namely M/s DTTDC, DCCWS(02 shops) and Good Times Beer Shop is situated in A-B Block Market, Safderjung Enclave, New Delhi nearby their school.

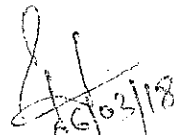
S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Jeanie N. Aibara	Principal	Yes (statement enclosed)
2.	School Teachers Staff	Teachers	Yes (statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance shown in the order dated 06.03.2018	Distance measured by the inspection team
1.	Ambience Public School, A-1, Safderjung Enclave, New Delhi	100 meter	(i) Distance measured and found as more than 100 meters from main gate no.01 of the school. (ii) Distance measured and found as more than 100 meters from back gate no. 05 of the school.

Submitted for kind perusal please.


(NARENDER TOKAS)
EXCISE INSPECTOR


(PARVEEN KUMAR)
EXCISE INSPECTOR

Raymond 06.03.18
(RAJKUMAR YADAV)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at PRINCE PUBLIC SCHOOL, Sector-24, Rohini, New Delhi on 07.03.2018 and met Ms. Saroj Singh and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

Further the team observed that there is one liquor shop namely M/s DCCWS is situated in Sector-24, Rohini, New Delhi nearby said school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Saroj Singh	Principal	Yes (Statement Enclosed)

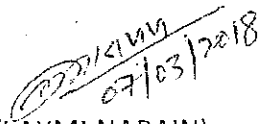
Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	PRINCE PUBLIC SCHOOL, Sector-24, Rohini, New Delhi	(i) Distance measured by the inspection team with the help of wheel ruler and found as more than 100 meters from main gate of the school.

Further it is submitted that the above said vend found in conformity with the provisions/norms of Rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.


(RAMESH CHAND)
EXCISE INSPECTOR


(LAXMI NARAIN)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Anglo Arabic Senior School, Ajmeri Gate, New Delhi on 06.03.2018 and met Sh. Mohd. Waseem Ahmed and asked about the objections with reference to existence of liquor shop, if any, located nearby said school.

Further, the inspection team observed that there is one liquor shop namely M/s. DSIIDC is situated in Ajmeri Gate New Delhi nearby the school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Sh. Mohd. Waseem Ahmed	Principal	Yes (Statement Enclosed).

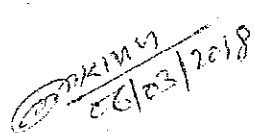
Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	Anglo Arabic Senior School, Ajmeri Gate New Delhi	(i)Distance measured with the help of wheel ruler and found as more than 100 meters from main gate of the school.

Further, it is submitted that the above said vend found in conformity with the provisions/norms of Rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.


(RAMESH CHAND)
EXCISE INSPECTOR


(LAXMI NARAIN)
EXCISE INSPECTOR

REPORT

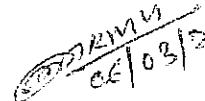
In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, regarding inspection of liquor vends exist near the school. :-

1. SCSR Sarvodaya Kanya Vidyalaya No. 1, Palam Enclave, New Delhi.

In this regard it is submitted that the measurement / inspection report in respect of the liquor shops exists near the said school has already been submitted in IMFL branch by the concerned inspecting team during the month of October, 2017. The photocopy of said inspection report are hereby enclosed for further necessary action.

Further it is submitted that the above said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.


(RAMESH CHAND)
EXCISE INSPECTOR


(LAXMI NARAIN)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Deputy Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/1167 dated 25.09.2017, the undersigned team visited at S.C.S.R. SKV No.1, Palam Enclave, New Delhi (School ID: 1821018) on 04.10.2017 and met Smt Neeru Gupta Vice Principal, Teachers, SMC members and students of the school and asked about the objections with reference to existence of liquor shop, if any, located nearby the said school.

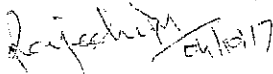
The statements obtained from the Vice Principal, Members of the SMC Committee, Teachers and students of the School, is enclosed with the report. As per their statements, one of the liquor shop situated nearby the school at the Main Road, Palam Colony, New Delhi (Govt. Wine & Beer Shop- Delhi State Civil Supplies Corporation Ltd).

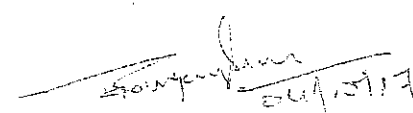
S No	Name of the Person Contacted	Description	Objections Raised (Yes or No)
1.	Smt Neeru Gupta	Vice Principal	No (statement enclosed)
2	Shri Vinod Kumar	SMC Member	No (statement enclosed)
3.	Shri Neeru Sharma	SMC Member	No (statement enclosed)
4	Smt Usha Sharma	TGT (Nat. Sci)	No (statement enclosed)
5	Smt Alka Aggarwal	PGT (English)	No (statement enclosed)
6	Shri Santosh	Asstt. Tr	No (statement enclosed)
7	Ms Pooja	Student Class-X	No (statement enclosed)
8	Ms Jigyasa Anand,	Student Class-X	No (statement enclosed)

Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance of liquor shop shown in the order dated 25.9.17	Distance measured by the inspection team
1.	SCSR SKV No.1, Palam Enclave, New Delhi School ID: 1821018	100 mt	Distance measured and found as 200 Meters (approx.) from main gate of the school.

Submitted for kind perusal please.


(RAJESH VIJ)
EXCISE INSPECTOR


(SANJAY SINGH)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at ARYA PUBLIC SCHOOL, Maharishi Dayanand Marg, Malviya Nagar, New Delhi on 06.03.2018 and met Ms. Babita Mehra and asked about the objections with reference to existence of liquor shop, if any, located nearby said school. In this regard Ms. Babita Mehra stated that they will send their representation in Excise Department directly and not given any statement at the time of visit.

Further the team observed that there is one liquor shops namely M/s. DTTDC Shop is situated in Maharishi Dayanand Marg nearby their school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Babita Mehra	Principal	Yes (Statement Enclosed)


Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	ARYA PUBLIC SCHOOL, Maharishi Dayanand Marg, Malviya Nagar, New Delhi	(i) Distance measured and found as more than 100 meters from main gate of the school.

Further it is submitted that the above said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.


(ASHOK KUMAR MOLRI)
EXCISE INSPECTOR


(RAJESH VIJ)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at MODERN Green Valley PUBLIC SCHOOL, Sangam Vihar, New Delhi on 06.03.2018 and met Ms. Sangeeta Rani Principal and asked about the objections with reference to existence of liquor shop, if any, located nearby said school. In this regard Ms. Sangeeta Rani stated that She will send her representation in Excise Department directly and not given any statement to the inspection team at the time of visit.

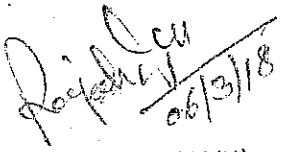
Further the inspection team observed that there is No liquor shop

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Sangeeta Rani	Principal	Yes (Statement Enclosed)

S. N.	Name of the School	Remarks
1.	MODERN Green Valley PUBLIC SCHOOL, Sangam Vihar, New Delhi	During the Course of inspection it was observed by the inspection team that there is no liquor vend existing near by the said school.

Submitted for kind perusal please.


(ASHOK KUMAR MOLRI)
EXCISE INSPECTOR


(RAJESH VIJ)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at Sant Nirankari Public School, Malviya Nagar, New Delhi on 06.03.2018 and met Ms. Sushma Manchanda and asked about the objections with reference to existence of liquor shop, if any, located nearby said school. In this regard Ms. Sushma Manchanda stated that they will send their representation in Excise Department directly and not given any statement at the time of visit.

Further the team observed that there is one liquor shops namely M/s. DSCSC Shop is situated in Malviya Nagar nearby their school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Sushma Manchanda	Headmistress	No(Statement Enclosed)

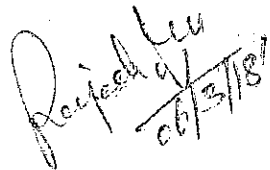
Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	Sant Nirankari Public School, Malviya Nagar, New Delhi	(i)Distance measured and found as more than 100 meters from main gate of the school.

Further it is submitted that the above said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.


(ASHOK KUMAR MOLRI)
EXCISE INSPECTOR


(RAJESH VIJ)
EXCISE INSPECTOR

REPORT

In compliance of the directions of Assistant Commissioner (Excise) vide order No.L-6(84)/Ex/IMFL/2017-18/127 dated 08/01/2018, the undersigned team visited at SKV No. 01, Sarojani Nagar, New Delhi on 06.03.2018 and met Ms. Madhu Bala Sharma and asked about the objections with reference to existence of liquor shop, if any, located nearby said school. In this regard Ms. Madhu Bala Sharma stated that they will send their representation in Excise Department directly and not given any statement at the time of visit.

Further the team observed that there is one liquor shops namely M/s. Wine & Beer-Shop is situated in S.N. Mall nearby their school.

S. No.	Name of the person contacted	Description	Objections Raised (Yes/No)
1.	Ms. Madhu Bala Sharma	Vice Principal	No (Statement Enclosed)

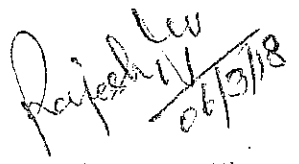
Further, the inspection team measured the distance between liquor shop and the said school and found as under:-

S. N.	Name of the School	Distance measured by the inspection team
1.	SKV No. 01, Sarojani Nagar, New Delhi	(i) Distance measured and found as more than 100 meters from main gate of the school.

Further it is submitted that the above said vends found in conformity with the provision/norms of rule 51 of Delhi Excise Act, 2010.

Submitted for kind perusal please.


(ASHOK KUMAR MOLRI)
EXCISE INSPECTOR


(RAJESH VIJ)
EXCISE INSPECTOR